

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1565(KB)2018
COMP.APPL/617(KB)2019,
COMP.APPL/295(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	EDEN INFRA PROJECTS LTD. VS EDEN REAL ESTATES PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Soumabho Ghose, Adv. : For Petitioners
Mr. Ankur Singhi, Adv.
Ms. Riti Basu, Adv.
Ms. Piyali Pan, Adv.

Mr. Ayant Shaw, Adv. : For Respondent Nos. 1 & 6
Mr. Sayan Banerjee, Adv.

Mr. Nikunj Berlia, Adv. : For R2 & 7
Mr. Rishi Bhatnagar, Adv.
Mr. Rishabh Gaur, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for arguments on **4/7/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)